

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2755
TO BE ANSWERED ON 27.12.2018

Funding to Gram Panchayats

2755. SHRIMATI RITA TARAI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government is transferring grants directly to Gram Panchayats and asking the States to maintain the Drinking Water Projects (DWPs) through Panchayats; and
- (b) whether the Government has earmarked some funds of 14th F.C. for creation of new & Operation and Management (O&M) of existing DWPs and allot it to the concerned districts?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) & (b) Ministry of Finance, Govt of India releases grants to the States for Gram Panchayats on the recommendations made by 14th Finance Commission (F.C.) for various specified basic services which includes water supply. Further, on 14th Finance Commission, enhanced devolution of funds (from 32% to 42%) to States has been made and the states have been advised by this Ministry to utilize the same in drinking water supply in rural areas. These funds can be used for creation of new schemes as well of O&M of existing schemes. This Ministry does not provide funds directly to Gram Panchayats.